

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1535
ANSWERED ON:31.07.2003
LOAN TO ANDHRA PRADESH VIKALANGULA COOPERATIVE CORPORATION
CHADA SURESH REDDY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government have assured Andhra Pradesh Vikalangula Cooperative Corporation of sanctioning Rs. 15 crores for providing loans towards self employment of handicapped persons in the State;
- (b) if so, whether the amount has since been released;
- (c) if so, the details thereof; and
- (d) if not, the time by which the said loan is likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY IN SOCIAL JUSTICE AND EMPOWERMENT (SHRI NAGMANI)

- (a) No, Sir.
- (b),(c) & (d) Do not arise.